

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5479
ANSWERED ON 03RD APRIL, 2025**

ROAD INFRASTRUCTURE IN TELANGANA

5479. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the State Government of Telangana is planning to develop ten new greenfield radial roads alongside metro corridor connecting outer ring road to proposed Regional Ring Road (RRR) and has requested the Ministry to sanction Rs. 45,000 crores as financial assistance; and

(b) if so, the details thereof along with the action taken thereon till date and the funds sanctioned and spent therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government in Ministry of Road Transport and Highways (MoRTH) is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of NHs is a continuous process. Works on NHs, including development of greenfield sections, are accordingly taken up based on the traffic density, condition of the road, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP).

At present, 52 NHs projects in 1,423 km length costing ₹25,323 crore are under construction in the State of Telangana. The Government has incurred expenditure of ₹25,000 crore on

development and maintenance of NHs in the State of Telangana since April, 2019.

Government has also taken up preparation of Detailed Project Report for Northern Regional Ring Road of Hyderabad. No proposal for development of greenfield radial roads connecting outer ring road to Northern Regional Ring Road is under consideration of Government.

Apart from above, the Government allocates and releases funds for State Governments / Union Territories (UTs), including for the State of Telangana, for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000. Accordingly, the Government has released ₹1,722 crore to the State of Telangana for development and maintenance of State Roads under CRIF Scheme since April, 2019.
